

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3375  
ANSWERED ON:28.07.2009  
DEVELOPMENT OF ROADS IN STATES  
Singh Shri Radha Mohan

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government proposes to constitute a National Highways 'Upgradation Committee' to accelerate the pace of development of roads in various States including Uttar Pradesh and Bihar;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government propose to simplify the procedure for land acquisition to solve the problems being faced in construction of Highways; and
- (d) if so, the details in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R. P. N. SINGH)

(a) No, Sir.

(b) Does not arise.

(c)&(d): The Land required for National Highway purposes is acquired within the legal framework of the provisions under Sections 3A to 3J of the National Highways Act, 1956 and also under the provisions of the Land Acquisition Act, 1894. As and when deficiencies or problems are encountered, necessary remedial action is taken and this is a continuous process.